

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

CA(CAA)-141(PB)/2018

IN THE MATTER OF:

Times Content Ltd. and Times Internet Ltd. Applicant/petitioner

Order under Section 230-232

Order delivered on 11.09.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:-

For the Petitioner: Mr. Abhishek Seth, Adv.

ORDER

Arguments heard. Order reserved.

Sd/-

**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**

11.09.2018
Ritu Sharma

Sd/-

**(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)**